

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 75
TO BE ANSWERED ON 17.07.2017

DELEGATION OF POWERS TO PRIS

75. SHRIMATI VIPLOVE THAKUR:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of States who have not delegated powers to Panchayati Raj Institutions (PRIs) till date;
- (b) the steps taken by Government to delegate powers to PRIs; and
- (c) the details of steps taken to ensure transparency in the functioning of PRIs?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ

(SHRI PARSHOTTAM RUPALA)

(a) 'Panchayat' being 'Local Bodies' is a state subject mandated under Part IX and List II (State List) of Seventh Schedule (Article 246) of the Constitution of India. Article 243G of Part IX of the Constitution allows discretion to State Legislatures to endow the Panchayati Raj Institutions (PRIs) with powers and authority to enable them to function as institutions of local self-governance including in areas illustratively listed in the Eleventh Schedule of the Constitution. There is variation in the extent of devolution of functions to PRIs in states. The status of devolution of functions to Panchayats by States in the primary, secondary and tertiary sectors is given at **Annexure**.

(b) The Ministry of Panchayati Raj (MoPR) has continuously persuaded the State Governments to devolve powers to Panchayats and also supported States/UTs through Incentivisation, regular reviews and by providing assistance for capacity building of Panchayats to enable them to perform devolved functions effectively and efficiently.

(c) The MoPR has supported States to take measures to promote transparency and accountability in Panchayats by institutionalizing accountability process such as a voluntary disclosure of information, social audit and strengthening the system of budgeting, accounts and audit. MoPR also implemented e-Panchayat, a Mission Mode Project, under Digital India Programme that seeks to completely transform the functioning of PRIs, making them more transparent, accountable and effective as last mile cutting edge units of decentralized local self-governments. In terms of Guidelines on implementation of recommendations of Fourteenth Finance Commission (FFC) issued by the Ministry of Finance, a Coordination Committee for providing guidance and support to the State Governments and local bodies has been constituted at Central level. At the state level, a High Level Monitoring Committee under chairmanship of Chief Secretary and including Finance Secretary is constituted for monitoring to ensure that funds are utilized for the purpose recommended by the FFC. To facilitate better monitoring of the releases/sector-wise expenditure made by Gram Panchayats from FFC Grants, MoPR has developed an online system (MIS) under Plan Plus Application.

Annexure referred to in reply to part (a) of the Rajya Sabha Unstarred Question No. 75 for 17.7.17 regarding 'delegation of powers' to PRIs

Distribution of functions in the Primary sector by States across functions

Name of Federal Unit	Agriculture, including agricultural extension	Animal husbandry, dairying and poultry	Fisheries	Land improvement, implementation of land reforms, land consolidation and soil conservation	Minor forest produce	Minor irrigation, water management and watershed development	Social forestry and farm forestry
Andaman And Nicobar Islands	Y	Y	Y	Y	Y	Y	Y
Andhra Pradesh	Y	Y	Y	Y	Y	Y	Y
Assam	Y	Y	Y	Y	Y	Y	Y
Bihar	N	Y	Y	Y	Y	Y	Y
Chhattisgarh	Y	Y	Y	Y	Y	Y	Y
Daman and Diu	Y	Y	Y	Y	Y	Y	Y
Goa	N	N	N	N	N	N	N
Gujarat	Y	Y	Y	N	Y	Y	Y
Haryana	Y	Y	Y	Y	Y	Y	Y
Himachal Pradesh	Y	Y	Y	Y	Y	Y	Y
Jammu and Kashmir	Y	Y	Y	Y	Y	Y	Y
Jharkhand	Y	Y	Y	Y	Y	Y	Y
Karnataka	Y	Y	Y	Y	Y	Y	Y
Kerala	Y	Y	Y	Y	Y	Y	Y
Lakshadweep	Y	Y	Y	N	N	N	N
Madhya Pradesh	Y	Y	Y	N	Y	N	Y
Maharashtra	Y	Y	Y	N	Y	Y	Y
Manipur	N	Y	Y	Y	N	N	N
Odisha	Y	Y	Y	Y	Y	Y	N
Puducherry	N	N	N	N	N	N	N
Punjab	N	Y	N	N	N	N	N
Rajasthan	Y	Y	Y	Y	Y	Y	Y
Sikkim	Y	Y	Y	Y	Y	Y	Y
Tamil Nadu	Y	Y	Y	Y	Y	Y	Y
Telangana	Y	Y	Y	Y	Y	Y	Y
Tripura	Y	Y	Y	N	N	N	Y
Uttar Pradesh	Y	N	Y	Y	Y	Y	Y
Uttarakhand	Y	Y	N	N	N	Y	N
West Bengal	Y	Y	Y	Y	Y	Y	Y

Distribution of functions in the Secondary sector by States across functions

Name of Federal Unit	Fuel and fodder	Khadi, village and cottage industries	Non-conventional energy sources	Rural electrification, including distribution of electricity	Small scale industries, including food processing industries
Andaman And Nicobar Islands	Y	Y	Y	Y	Y
Andhra Pradesh	Y	Y	Y	Y	Y
Assam	Y	Y	N	Y	Y
Bihar	N	Y	Y	Y	N
Chhattisgarh	N	Y	Y	Y	Y
Daman and Diu	Y	Y	Y	Y	Y
Goa	N	N	N	N	N
Gujarat	Y	N	N	N	N
Haryana	Y	Y	Y	Y	Y
Himachal Pradesh	Y	Y	Y	Y	Y
Jammu and Kashmir	N	Y	N	N	Y
Jharkhand	N	N	N	N	Y
Karnataka	Y	Y	Y	Y	Y
Kerala	Y	Y	Y	Y	Y
Lakshadweep	N	N	N	N	N
Madhya Pradesh	N	Y	N	N	Y
Maharashtra	N	Y	Y	N	N
Odisha	N	N	Y	N	N
Rajasthan	Y	Y	Y	Y	Y
Sikkim	Y	Y	Y	Y	Y
Tamil Nadu	Y	Y	Y	Y	Y
Tripura	N	N	N	N	Y
Uttar Pradesh	Y	Y	Y	Y	Y
West Bengal	Y	Y	Y	Y	Y

Distributions of functions in the Tertiary sector by States across functions

Name of the federal unit	Adult and non-formal education	Burials & burial grounds, cremations & cremation grounds	Cattle pounds, prevention of cruelty to animals	Cultural activities	Drinking water	Education, including primary and secondary schools	Family welfare	Fire services	Health and sanitation, including hospitals, primary health centres and dispensaries	Libraries	Maintenance of community assets	Markets and fairs	Planning and social development	Poverty alleviation programme	Provision of amenities and facilities like parks, gardens and play grounds	Public amenities including street lighting, parking lots, busstops and public conveniences	Public distribution system.	Public health sanitation conservancy and solid waste management	Regulation of land use and construction of buildings	Roads, culverts, bridges, ferries, water-ways and other means of communication	Rural housing.	Safeguarding interest of weaker sections including handicapped & mentally retarded	Slum improvement and upgradation	Social welfare, including welfare of the handicapped and mentally retarded	Technical training and vocational education	Vital statistics including regn of births & deaths	Welfare of weaker sections- in particular, of Scheduled Castes and the Scheduled Tribes	Women and child development
Andaman & Nicobar Islands	Y	N	N	Y	Y	Y	N	N	Y	Y	Y	Y	N	N	N	N	Y	N	N	Y	Y	N	N	Y	Y	N	N	Y
Andhra Pradesh	Y	N	N	Y	Y	Y	N	N	Y	Y	N	Y	N	Y	N	N	N	N	N	Y	Y	N	N	Y	Y	N	N	Y
Assam	Y	N	N	N	Y	Y	Y	N	Y	N	N	N	N	Y	N	N	Y	N	N	Y	N	N	N	Y	N	N	N	Y
Bihar	N	N	N	Y	Y	Y	Y	N	Y	N	N	N	Y	N	N	N	Y	N	N	N	Y	N	N	Y	N	N	N	N
Chhattisgarh	N	N	N	N	Y	Y	N	N	N	N	N	Y	N	N	N	N	Y	N	N	Y	Y	N	N	Y	N	Y	Y	Y
Daman & Diu	Y	N	N	Y	Y	Y	Y	N	Y	Y	Y	Y	N	Y	N	N	Y	N	N	Y	Y	N	N	Y	Y	Y	Y	Y
Goa	N	N	Y	N	N	N	N	N	N	N	N	N	N	N	N	N	N	N	Y	N	N	N	N	N	N	Y	N	N
Gujarat	Y	Y	Y	Y	Y	Y	Y	N	Y	N	Y	Y	N	Y	Y	Y	N	Y	N	Y	Y	Y	Y	Y	N	Y	Y	Y
Haryana	Y	N	N	Y	Y	Y	Y	N	Y	Y	Y	Y	N	Y	N	N	Y	N	N	Y	Y	N	N	Y	Y	N	Y	Y
Himachal Pradesh	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y
Jammu and Kashmir	Y	Y	N	N	Y	Y	Y	N	Y	N	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	N	Y	Y

Name of the federal unit	Adult and non-formal education	Burials & burial grounds, cremations & cremation grounds	Cattle pounds, prevention of cruelty to animals	Cultural activities	Drinking water	Education, including primary and secondary schools	Family welfare	Fire services	Health and sanitation, including hospitals, primary health centres and dispensaries	Libraries	Maintenance of community assets	Markets and fairs	Planning and social development	Poverty alleviation programme	Provision of amenities and facilities like parks, gardens and play grounds	Public amenities including street lighting, parking lots, busstops and public conveniences	Public distribution system.	Public health sanitation conservancy and solid waste management	Regulation of land use and construction of buildings	Roads, culverts, bridges, ferries, water-ways and other means of communication	Rural housing.	Safeguarding interest of weaker sections including handicapped & mentally retarded	Slum improvement and upgradation	Social welfare, including welfare of the handicapped and mentally retarded	Technical training and vocational education	Vital statistics including regn of births & deaths	Welfare of weaker sections- in particular, of Scheduled Castes and the Scheduled Tribes	Women and child development	
Jharkhand	N	N	N	Y	Y	Y	Y	N	Y	N	N	N	N	Y	N	N	Y	Y	Y	N	N	Y	N	Y	N	N	Y	Y	
Karnataka	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y
Kerala	Y	Y	Y	Y	Y	Y	Y	N	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y
Lakshadweep	Y	N	N	Y	N	Y	N	N	Y	Y	Y	N	N	N	N	N	N	N	N	N	N	N	N	N	Y	N	N	N	Y
Madhya Pradesh	N	N	N	N	N	Y	Y	N	Y	Y	N	Y	N	N	N	N	N	N	N	N	N	N	Y	N	Y	N	Y	Y	N
Maharashtra	Y	Y	Y	Y	Y	Y	Y	N	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	N	Y	N	Y	Y	Y	Y
Manipur	N	N	N	N	N	N	N	N	N	N	N	N	N	Y	N	N	N	N	N	N	Y	N	N	N	N	N	N	N	N
Odisha	Y	N	N	N	Y	Y	Y	N	Y	N	Y	Y	N	Y	N	N	Y	N	N	Y	Y	N	N	Y	N	N	N	Y	Y
Puducherry	N	N	N	N	N	N	N	N	N	N	N	N	N	N	N	N	N	N	N	N	N	N	N	N	N	N	N	N	N
Punjab	N	N	N	Y	Y	Y	Y	N	Y	Y	N	Y	N	N	N	N	N	N	N	N	Y	N	N	N	N	N	N	N	N
Rajasthan	N	N	N	N	Y	Y	Y	N	Y	N	N	Y	N	Y	N	N	Y	N	N	Y	Y	N	N	Y	Y	N	Y	Y	Y
Sikkim	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y
Tamil Nadu	Y	Y	N	Y	Y	Y	Y	N	Y	Y	Y	Y	Y	Y	Y	Y	N	Y	Y	Y	Y	N	Y	Y	Y	Y	Y	Y	Y
Telangana	N	Y	Y	N	Y	Y	N	N	Y	N	N	N	Y	Y	Y	Y	N	Y	Y	N	N	N	N	Y	N	Y	Y	Y	Y

Name of the federal unit	Adult and non-formal education	Burials & burial grounds, cremations & cremation grounds	Cattle pounds, prevention of cruelty to animals	Cultural activities	Drinking water	Education, including primary and secondary schools	Family welfare	Fire services	Health and sanitation, including hospitals, primary health centres and dispensaries	Libraries	Maintenance of community assets	Markets and fairs	Planning and social development	Poverty alleviation programme	Provision of amenities and facilities like parks, gardens and play grounds	Public amenities including street lighting, parking lots, busstops and public conveniences	Public distribution system.	Public health sanitation conservancy and solid waste management	Regulation of land use and construction of buildings	Roads, culverts, bridges, ferries, water-ways and other means of communication	Rural housing.	Safeguarding interest of weaker sections including handicapped & mentally retarded	Slum improvement and upgradation	Social welfare, including welfare of the handicapped and mentally retarded	Technical training and vocational education	Vital statistics including regn of births & deaths	Welfare of weaker sections- in particular, of Scheduled Castes and the Scheduled Tribes	Women and child development
Tripura	N	N	N	N	N	Y	Y	N	Y	N	N	N	N	N	N	N	Y	N	N	Y	Y	N	N	N	N	N	N	N
Uttar Pradesh	Y	N	N	Y	Y	Y	Y	N	N	N	Y	Y	N	Y	N	N	Y	N	N	Y	Y	N	N	Y	Y	N	Y	Y
Uttarakhand	N	N	N	N	Y	Y	Y	N	Y	N	N	N	N	Y	N	N	Y	N	N	N	Y	N	N	N	Y	N	N	Y
West Bengal	Y	Y	N	Y	Y	Y	Y	N	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	Y	N	Y	N	Y	Y	Y	Y

Source: Devolution Report 2015-16, MoPR